

HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

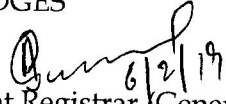
No. 18 Genl.6/XVII.3

Dated 06th February, 2019

NOTIFICATION

In partial modification to this Court's Notification No.170 Genl.6/XVII.3 dated 04.12.2018, it is hereby notified for general information that **18.02.2019** (Monday) has been declared as local holiday in this Court and the Saturday falling on **02.11.2019** will be observed as Court working day, in lieu thereof.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES


Assistant Registrar (General)
for Registrar General

Endst. No. 3447 Genl./XVII.3, dated 06th February, 2019

Copy forwarded for information to :-

1. The Advisor to the Administrator, U.T., Chandigarh.
2. The Chief Secretary to Government of Punjab, Chandigarh.
3. The Chief Secretary to Government of Haryana, Chandigarh.
4. The Home Secretary to Government of Punjab, Chandigarh.
5. The Home Secretary to Government of Haryana, Chandigarh.
6. The Home Secretary, Chandigarh Administration, Chandigarh.
7. The Joint Secretary to Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, Man Singh Road, New Delhi.
8. The Registrar, Hon'ble Supreme Court of India, New Delhi.
9. The Registrar General, All the Hon'ble High Courts.
10. The Advocate General, Punjab, Chandigarh.
11. The Advocate General, Haryana, Chandigarh.
12. The Accountant General, (A&E), Punjab, Chandigarh.
13. The Accountant General, (Audit), Punjab, Chandigarh.
14. The Accountant General, (A&E), Haryana, Chandigarh.
15. The Accountant General, (Audit), Haryana, Chandigarh.
16. The Secretary, Bar Council, Punjab and Haryana High Court, Chandigarh.
17. The Secretary, Bar Association, Punjab and Haryana High Court, Chandigarh.
18. The Official Liquidator attached to the High Court, Corporate Bhawan, 2nd Floor, Sector 27-B, Madhya Marg, Chandigarh.
19. The Registrar, Railway Claims Tribunal, Kendriya Sadan, 4th Floor, Sector 9-A, Chandigarh.
20. The President, Sikh Gurudwara Tribunal, Chandigarh.
21. The General Manager, Punjab Roadways/Haryana Roadways/PRTC & CTU, Chandigarh.

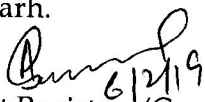

Assistant Registrar (General)
for Registrar General

Endst. No. 3448 Genl./XVII.3, dated 06th February, 2019

Copy forwarded for information to :-

Registered/
Speed Post

1. All the District and Sessions Judges in the States of Punjab, Haryana & UT, Chandigarh.
2. The Director Administration, Chandigarh Judicial Academy, Sector 43, Chandigarh.
3. The Member Secretary, Punjab Legal Services Authority, SAS Nagar.
4. The Member Secretary, Haryana State Legal Services Authority, Sector 14, Panchkula.
5. The Member Secretary, Legal Services Authority, U.T., Chandigarh.


Assistant Registrar (General)
for Registrar General

Endst. No. 3449 Genl./XVII.3, dated 06th February, 2019

Copy forwarded to :-

Speed Post

1. The Controller of Printing & Stationery, U.T., Chandigarh.
2. The Controller of Printing & Stationery, Haryana, Chandigarh.
with the request to publish the notification in the official Gazettes of the state/U.T.

Uploaded


3. The Controller of Printing & Stationery, Punjab, S.A.S. Nagar, Mohali.
The notification has been uploaded on the web portal of Punjab Government.


Assistant Registrar (General)
for Registrar General

Endst. No. 3450 Genl./XVII.3, dated 06th February, 2019

Copy forwarded to :-


1. The Chief Editor, The Tribune, Chandigarh.
 2. The Chief Editor, Indian Express, Plot No. C-5, Institutional Area, Sector 6, Panchkula-134 109.
 3. The Chief Editor, Punjab Kesri, Chandigarh.
 4. The Chief Editor, Daily Ajit, Jalandhar.
- with the request that the said notification be published in their newspapers immediately for the information of general public.


Assistant Registrar (General)
for Registrar General

Endst. No. 3451 Genl./XVII.3, dated 06th February, 2019

Copy forwarded for information to :-

1. The Joint Registrar-cum-Principal Secretary(Admn.) to Hon'ble the Chief Justice.
2. The Special Secretaries/Secretaries/Court Secretaries/Readers to all the Hon'ble Judges and Lok Adalats;
3. The Secretary to the Registrar General;
4. The Private Secretary to the Registrar Vigilance;
5. The Private Secretary/Stenographer/Steno to the Registrars/O.S.D.'s;
6. The Stenographer/Steno's to all the Joint Registrars/Coordinator, Chandigarh Arbitration Centre/Deputy Registrars and Assistant Registrars;
7. All the Superintendents/Branch In-charges/Section In-charges of the Punjab and Haryana High Court, Chandigarh.


Assistant Registrar (General)
for Registrar General